

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/41826/2026	BISMAYA SENAPATI VS SUBASISH BEHERA	SOUMYA JYOTI BISWAL VS	// ()	
2	D-BLAPL/26779/2026	GOBINDA BEHERDALAI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	R.UDAYAGIRI /40 /2025 () //	
3	D-BLAPL/26785/2026	MANTU @ SAROJ SAHU VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	POLASARA PS /215 /2024 () //	
4	D-BLAPL/26788/2026	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BAGDIA /77 /2025 () //	AOR20250000001C202600025
5	D-BLAPL/26795/2026	SALILA JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /219 /2026 () //	
6	D-BLAPL/26799/2026	RAJU PALIA VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /54 /2025 () //	
7	D-BLAPL/26806/2026	ASWINI KUMAR @ ASHWANI KUMAR VS STATE OF ODISHA	SUBHASISH DAS VS	CHITRAKONDA /123 /2025 () //	
8	D-BLAPL/26810/2026	PUSPAK SRICHANDAN @ JITU VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	SPECIAL CRIME UNIT /10 /2024 () //	
9	D-BLAPL/26813/2026	MD. FAROOQ VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	KHAJURIPADA /60 /2026 () //	
10	D-BLAPL/26817/2026	KARAM RABANAYA VS STATE OF ODISHA	JULU KHANSAMA VS	MOTU /96 /2023 () //	
11	D-BLAPL/26818/2026	TRUPTI NAIK VS STATE OF ODISHA	JULU KHANSAMA VS	AIRPORT P.S. /102 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/26825/2026	BAIDHAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS VS	PHULBANI SADAR /127 /2026 () //	
13	D-BLAPL/26830/2026	SARAT KUMAR DEY @ SARAT KU. DEY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS VS	MOHANA /120 /2023 () //	
14	D-BLAPL/26834/2026	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	ABHAS MOHANTY VS VS	BIDANASI /182 /2026 () //	
15	D-BLAPL/26835/2026	SANTOSH @ CHINMAYA @ CHINUA SINGH VS STATE OF ODISHA	RANJIT MOHANTY VS VS	AUL /326 /2026 () //	
16	D-BLAPL/26836/2026	BISWAJIT JENA VS STATE OF ODISHA	MANOJ BIHARI DAS VS VS	MALKANGIRI /447 /2026 () //	
17	D-BLAPL/26838/2026	SEEMA NAIK @ UPADHYAYA VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS VS	KISHORENAGAR (ANUGUL) /200 /2024 () //	
18	D-BLAPL/26840/2026	AADI @ SUSHANTA BAG VS STATE OF ODISHA	ANIRUDHA DAS VS VS	PATNAGARH /5 /2026 () //	
19	D-BLAPL/26846/2026	MUKESH KUMAR MISHRA VS STATE OF ODISHA(VIG.)	SWARAJ PATEL VS VS	ROURKELA VIGILANCE /8 /2026 () //	AOD20240000667C202600037
20	D-BLAPL/26847/2026	CHITTA RANJAN MOHANTY @ CHITTARANJAN MOHANTY VS STATE OF ODISHA	ANIRUDH KESHARI RAJ VS VS	EOW,BHUBANESWAR /25 /2023 () //	
21	D-BLAPL/26848/2026	SANJAYA @ SANJAY GURLA VS STATE OF ODISHA	GOKULANANDA SAHU VS VS	PAIKMAL /132 /2016 () //	
22	D-BLAPL/26851/2026	MD.FIROZ VS STATE OF ODISHA	BISWORANJAN SWAIN VS VS	BARBIL /39 /2025 () //	
23	D-BLAPL/26856/2026	RABI @ RABINDRA PALEI	JYOTIRMAYA SAHOO	CHANDAPUR /89 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/26857/2026	SHIBA PRASAD@BIJAY DAS	SATYA NARAYAN MISHRA 4	BHANDARIPOKHARI /274 /2026	AOR20220001615C202600138
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/26858/2026	KUNAL VIJAY TAYADE	DIBYA JYOTI SAHOO	BELPAHAR /156 /2026	AOD20240000587C202600160
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/26864/2026	ABHIRAM BUD	AKSHAYA KUMAR SAHOO	LAIMURA /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/26866/2026	KAILASH CHANDRA DAS	AKSHAYA KUMAR SAHOO	MAHANGA /296 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/26869/2026	CHANDAN SAHOO @ CHINTU	PUSPAMITRA MOHAPATRA	DELANGA /169 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/26870/2026	SANKAR @ SHURKUR @ SHANKAR LAKRA	AKSHAYA KUMAR SAHOO	HEMGIR /153 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/26871/2026	KABU @ PANKAJ SWAIN	SANJIT MISHRA	DELANGA /335 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/26875/2026	RAJA BABU	BIKASH KUMAR KUND	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /1 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/26877/2026	IRFAN KHAN	SOUMYA RANJAN DAS	PLANTSITE /736 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/26881/2026	GAYATRI SENAPATI	SOUMYA RANJAN DAS	PLANTSITE /799 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/26883/2026	DURGA DAS	ASHUTOS DASH	JHARSUGUDA /499 /2024	AOD20240000359C202600005
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/26884/2026	STATE OF ODISHA SURENDRASING BIRUA @ SURENDRA BIRUA VS	BASANTA KUMAR DAS VS	// SARAT /25 /2026 ()	
36	D-BLAPL/26888/2026	STATE OF ODISHA ASWINI KUMAR ROUTA @ ASWINI KU ROUT VS	DEEPAK RANJAN PARIDA VS	// BUGUDA /81 /2026 ()	
37	D-BLAPL/26889/2026	STATE OF ODISHA MAHENDRA KUMBHAR VS	RAMAKANTA MISHRA VS	// // ()	AOR20220004226C202600013
38	D-BLAPL/26890/2026	STATE OF ODISHA SUDAM@SUDHANSU MAHANAND VS	RAMAKANTA MISHRA VS	// TUSRA /64 /2026 ()	AOR20220004226C202600014
39	D-BLAPL/26891/2026	STATE OF ODISHA BHISMA SUNA VS	SUBODH KUMAR MOHANTY VS	// LATHOR /171 /2024 ()	
40	D-BLAPL/26892/2026	STATE OF ODISHA JITENDRA KHILAR VS	AMLAN SHAKTI PAUL VS	// RANPUR /359 /2025 ()	
41	D-BLAPL/26896/2026	STATE OF ODISHA SUBRAT MANDAL VS	PRASANTA KUMAR NANDA VS	// MALKANGIRI /288 /2026 ()	
42	D-BLAPL/26897/2026	STATE OF ODISHA ASWINI KUMAR ROUTA @ ASWINI KU. ROUT VS	DEEPAK RANJAN PARIDA VS	// BUGUDA /82 /2026 ()	
43	D-BLAPL/26899/2026	STATE OF ODISHA PRAVABATI BARIK VS	RAJKISHORE SWAIN VS	// SARAT /46 /2026 ()	
44	D-BLAPL/26900/2026	STATE OF ODISHA SANKAR MALLICK VS	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /345 /2026 ()	
45	D-BLAPL/26903/2026	STATE OF ODISHA RATIKANT ROUT @ JULU VS UNION OF INDIA (E.D.)	SATYA RANJAN MULIA VS	// / /0 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/26905/2026	Kandarpa Deheri VS State of Odisha	UMA SHANKAR PATEL VS	// 0 //	AOR20220000263C202600078
47	D-BLAPL/26908/2026	HAPPY PARIDA VS State Of Odisha	HAREKRUSHNA DASH VS	// 0 //	AOD20240000001C202600081
48	D-BLAPL/26910/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202600161
49	D-BLAPL/26911/2026	saroj kumar jena VS STATE OF ODISHA	Pradeep Kumar Pradhan VS	// 0 //	AOR20220002672C202600027
50	D-CMAPL/41710/2026	SAROJINI TRIPATHY VS NATABARA PANDA	ADV. VS	// 0 //	
51	D-CMP/41588/2026	TANWA BIBI @ TANUJA VS S.K.GAYAS UDDIN	PRAMOD KUMAR ROUT VS	// 0 //	
52	D-CMP/41634/2026	KEDAR MUDULI VS SUDORSAN MUDULI	LALIT KUMAR MAHARANA VS	// 0 //	
53	D-CMP/41648/2026	SARATA CHANDRA MOHANTY VS INDRAJIT MOHANTY	SOUMYA MISHRA VS	// 0 //	
54	D-CMP/41658/2026	MAHESWAR BARIK @ PASAYAT VS NARAYAN BARIK @ PASAYAT	SUJAY SHANKER SINGHDEO VS	// 0 //	AOD20230000313C202600033
55	D-CMP/41669/2026	PARTHA SARATHI SENAPATI VS ANANTA SENAPATI	MD. GOLAM MADANI VS	// 0 //	
56	D-CMP/41673/2026	ALL ODISHA STATE BANK OFFICER HOUSING COOP VS MANI TIRUMALA PROJECTS PVT LTD	PRABODH SACHANDEEN VS	// 0 //	AOR20220001657C202600184
57	D-CMP/41705/2026	SIBA PADIAMI	PRAGYAN PARAMITA MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SAMARA PADIAMI		//	
58	D-CMP/41747/2026	SUBAS CHANDRA PANI	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		JAWAHARLAL PANI		//	
59	D-CMP/41762/2026	REV ANANT KUMAR NAG	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		KRUTA SEKHAR SAGARIA		//	
60	D-CMP/41777/2026	BIJAY KUMAR KAR	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		JAGAMOHAN KAR		//	
61	D-CMP/41784/2026	NILAKANTHA PANIGRAHI	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		RABINDRA SENAPATI		//	
62	D-CMP/41789/2026	SANWARMAL MODI	ANAND SAGAR PATRA	//	AOD20240000951C202600008
		VS	VS	0	
		MEENA MODI		//	
63	D-CMP/41818/2026	SATYAKAM MOHANTY	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
		SAILABALA MOHANTY		//	
64	D-CMP/41827/2026	BELLANA SATYABHAMA SENAPATI	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		DAMODAR PANDA		//	
65	D-CONTC/41587/2026	NIROD RANJAN PADHI @ NIRODH PADHI	KIRAN KUMAR PATEL	//	AOD20240000667C202600035
		VS	VS	0	
		RABINDRA NATH SATAPATHY, OPS, SUPERINTENDENT OF POLICE, BARGARH		//	
66	D-CONTC/41595/2026	TRILOCHAN MOHANTA	ADV.	//	
		VS	VS	0	
		BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA		//	
67	D-CONTC/41602/2026	SUNIL KUMAR PATTNAIK	ADV.	//	
		VS	VS	0	
		DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM//			
68	D-CONTC/41604/2026	SUSHAMA SAHU	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CONTC/41608/2026	DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM// KANCHAN PRADHAN VS	ADV. VS	// 0	
70	D-CONTC/41616/2026	DR.(GP. CAPT.) DEEPAK ROUSTRAT, DIRECTOR, ACHARYA HARIHAR POST GRADUATE INSTITUTE OF CANCER, CUTTACK ASKHILA CHANDRA PANI VS	ADV. VS	// 0	
71	D-CONTC/41631/2026	SOVA SHARMA, I.A.S PRADYUMNA MOHAPATRA VS	ADV. VS	// 0	
72	D-CONTC/41641/2026	ASIT KUMAR DASH, AUTHORISED OFFICER, AXIS BANK LTD., BHUBANESWAR DASARATH BEHERA VS	PRADIPTA KUMAR BASANTIA VS	// 0	
73	D-CONTC/41670/2026	VARADARAJ GAONKAR, I.F.S., DIVISIONAL FOREST OFFICER, MANGROVE FOREST DIVISION, KENDRAPARA SOUMYA SURAVITA SINGH VS	ADV. VS	// 0	
74	D-CONTC/41674/2026	GUHA POONAM TAPAS KUMAR, IAS MANJURI MAHUKA VS	ADV. VS	// 0	
75	D-CONTC/41684/2026	PROF. DR. DURGA MADHAB SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, KHURDA PRASANA KUMAR PATRA VS	SUVASHISH PATTANAIK VS	// 0	
76	D-CONTC/41685/2026	JAYANTA JAYASINGH, TAHASILDAR, BHUBANESWAR GOURIRANI SAMANTARAY VS	ADV. VS	// 0	
77	D-CONTC/41700/2026	NILAMADHAB MAJHI, ADDL. SUB COLLECTOR CUM SETTLEMENT OFFICEER, PURI BASANTA KUMAR BAL VS	ADV. VS	// 0	
78	D-CONTC/41709/2026	N.THIRUMALA NAIK, I.A.S SUNIL KUMAR JENA VS	ADV. VS	// 0	
79	D-CONTC/41711/2026	LAXMAN KUMAR MALLICK, IAS SANJULATA JENA VS	ADV. VS	// 0	
		LAXMAN KUMAR MALLICK, IAS		//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/41712/2026	SAGNYA SAGARIKA SAHOO VS LAXMAN KUMAR MALLICK, IAS	ADV. VS	// 0 //	
81	D-CONTC/41715/2026	ANITA DHAL VS LAXMAN KUMAR MALLICK, IAS	ADV. VS	// 0 //	
82	D-CONTC/41716/2026	RAJASHREE JENA VS LAXMAN KUMAR MALLICK, IAS	ADV. VS	// 0 //	
83	D-CONTC/41722/2026	KUNTALA MOHANTA VS LAXMAN KUMAR MALLICK, IAS	ADV. VS	// 0 //	
84	D-CONTC/41731/2026	BABULA MELAKA VS LAXMAN KUMAR MALLICK, IAS	ADV. VS	// 0 //	
85	D-CONTC/41743/2026	JALITA SAHOO VS USHA PADHEE, IAS	ADV. VS	// 0 //	
86	D-CONTC/41756/2026	RAJALAXMI MISHRA VS ANANTA KUMAR SAMAL, CHIEF EXECUTIVE OFFICER, CUTTACK CENTRAL CO-OPERATIVE BANK LTD.,CUTTACK	ADV. VS	// 0 //	
87	D-CONTC/41761/2026	K. KANTAMMA REDDY VS KONA JOGAYYA REDDY	ADV VS	// 0 //	AOR20220001207C202600066
88	D-CONTC/41769/2026	KRUSHNA CHANDRA ROUT VS N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
89	D-CONTC/41770/2026	GOURI BEHERA VS SUPRIYA NAIK, BLOCK EDUCATION OFFICER	JUGAL KISHORE ROUT VS	// 0 //	AOD20250000124C202600020
90	D-CONTC/41771/2026	PURNA CHANDRA PRUSTY VS N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
91	D-CONTC/41774/2026	UDHAB CHARAN MOHANTA	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
92	D-CONTC/41791/2026	N.THIRUMALA NAIK, IAS		//	
		ABHAYA KUMAR SINGH	LALITENDU MISHRA	//	AOR20220001610C202600073
		VS	VS	0	
		SUSHANTA KUMAR MISHRA		//	
93	D-CONTC/41793/2026	PRADEEP KUMAR DASH	ADV.	//	
		VS	VS	0	
		YAMINI SARANGI, IAS		//	
94	D-CONTC/41795/2026	RANKANIDHI GOUDA	ADV.	//	
		VS	VS	0	
		YAMINI SARANGI, IAS		//	
95	D-CONTC/41800/2026	NIRANJAN BEHERA	ADV.	//	
		VS	VS	0	
		N.B.S.RAJPUT, I.A.S		//	
96	D-CONTC/41801/2026	DR. CHINMAY MOHAPATRA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		DIBYAJYOTI PARIDA, IAS		//	
97	D-CONTC/41805/2026	GHENU BADAM	ADV.	//	
		VS	VS	0	
		KARUNAKAR BHUI, DISTRICT EDUCATION OFFICER, KORAPUT		//	
98	D-CONTC/41807/2026	RTP MURALI RAJU	ADV.	//	
		VS	VS	0	
		KARUNAKAR BHUI, DISTRICT EDUCATION OFFICER, KORAPUT		//	
99	D-CONTC/41811/2026	P.DHARMA	ADV.	//	
		VS	VS	0	
		KARUNAKAR BHUI, DISTRICT EDUCATION OFFICER, KORAPUT		//	
100	D-CONTC/41814/2026	MANAGING COMMITTEE OF VIVEKANANDA UCCHA	ADV. APITHA, KALAHANDI	//	
		VS	VS	0	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	
101	D-CONTC/41815/2026	GANESH PRASAD PALAI	ADV.	//	
		VS	VS	0	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	
102	D-CONTC/41819/2026	LEELI SWAIN	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CONTC/41822/2026	BIRENDRA KORKORA, IAS HIMANSHU BHUSAN MOHANTY VS THIRUMALA NAIK N., I.A.S	ADV. VS	// // ()	
104	D-CONTC/41824/2026	DILLIP KUMAR DAS VS THIRUMALA NAIK N., I.A.S	ADV. VS	// // ()	
105	D-CONTC/41830/2026	XXXX VS XXXX	XXXXDX VS	// // ()	
106	D-CRLA/26783/2026	M/S. DEEPAK STEEL AND POWER PVT. LTD., KEONJHAR VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BHUBANESWAR	HANMAY MISHRA VS	BALASORE VIGILANCE /30 /2013 () //	
107	D-CRLA/26784/2026	M/S. SNEHAPUSPH MARKETING PVT. LTD., KEONJHAR VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BHUBANESWAR	HANMAY MISHRA VS	BALASORE VIGILANCE /30 /2013 () //	
108	D-CRLA/26798/2026	MADAN MOHAN PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEONJHAR TOWN /2 /2024 () //	
109	D-CRLA/26809/2026	BIMALESWAR MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BANSADA /15 /2018 () //	
110	D-CRLA/26822/2026	BADAL KUMAR SAHOO VS STATE OF ODISHA	RAJKISHORE SWAIN VS	GHATAGAON /26 /2026 () //	AOD20250001071C202600065
111	D-CRLA/26874/2026	DEBARAJ SAHU VS STATE OF ODISHA	BIJAYA KUMAR ROUTRAY VS	GOLANTHARA (BERHAMPUR) /275 /2020 () //	
112	D-CRLMC/26782/2026 CRLMC/3148/2026	SUSANTA KUMAR BEHERA VS STATE OF ODISHA	MITALEE JESTHI VS	CHANDAKA P.S. /176 /2026 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000713/2026	
113	D-CRLMC/26786/2026 CRLMC/3137/2026	KORRA RAJU VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /392 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000086/2024	AOD20220003086C202600090

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/26787/2026 CRLMC/3138/2026	MUNA NAG VS STATE OF ODISHA	MANORANJAN PADHY VS	KODINGA /179 /2026 SPECIAL JUDGE,NABARANGPUR(Nabarangapur) TR/0000017/2026	AOD20220003086C202600089
115	D-CRLMC/26789/2026	SK. LATIF@ ABID VS STATE OF ODISHA	BISWARANJAN DALAI VS	INFOCITY PS /263 /2023 () //	AOR20220003722C202600160
116	D-CRLMC/26790/2026	KARTIK BEHERA VS STATE OF ODISHA	ANITA SAHOO VS	NILGIRI /33 /2008 () //	
117	D-CRLMC/26793/2026	DEEPAK KUMAR PANDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	GUNUPUR /226 /2025 () //	
118	D-CRLMC/26794/2026	MADHUSMITA NAYAK VS THE STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	EOW,BHUBANESWAR /17 /2025 () //	
119	D-CRLMC/26796/2026	KOTESWAR DASH @ RINKU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	KHANDAGIRI P.S. /592 /2026 () //	AOD20220004576C202600069
120	D-CRLMC/26797/2026 CRLMC/3150/2026	SANJIT @ SANJEET KUMAR MOHANTY VS M/S. SHYAMA TRADING CO., SAMBALPUR	MOHAMMED MUSTAQ ANSARI VS	/ /0 S.D.J.M.,SAMBALPUR(Sambalpur) ICC/0000764/2026	
121	D-CRLMC/26802/2026 CRLMC/3154/2026	BHASKAR SAGARIA VS STATE OF ODISHA	MANORANJAN PADHY VS	KODINGA /179 /2026 SPECIAL JUDGE,NABARANGPUR(Nabarangapur) TR/0000017/2026	AOD20220003086C202600091
122	D-CRLMC/26808/2026	BALARSEN SAHU VS STATE OF ODISHA	SUSAMPAD HOTA VS	DUNGURIPALI /73 /2017 () //	
123	D-CRLMC/26816/2026	LAL MOHAN PANI VS STATE OF ODISHA	SANJAY KUMAR PATTANAIK VS	TOMKA /26 /2006 () //	
124	D-CRLMC/26833/2026 CRLMC/3155/2026	RAJESH KHORA@RAJESH VS STATE OF ODISHA	MANORANJAN PADHY VS	KODINGA /179 /2026 SPECIAL JUDGE,NABARANGPUR(Nabarangapur) TR/0000017/2026	AOD20220003086C202600092
125	D-CRLMC/26837/2026	BIJAYA KUMAR SAHOO	BIBHUTI BHUSAN PATTNAYAK	PATTAMUNDAI MODEL /16 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/26842/2026	BIPIN KUMAR PATTANAIAK	ASHIT KUMAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/26852/2026	SHANTILATA PADHI@SANTI PADHI	BIJAYA KUMAR SAHOO	GOSANINUAGAM /332 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/26855/2026	BIPIN KUMAR PATTANAIAK	ASHIT KUMAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/26859/2026	NIKHIL JENA @ RITESH JENA	PRAVASH CHANDRA JENA	NANDIPADA /63 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/26868/2026	RINKUNA@RASHMIRANJAN MISHRA	MANAS KUMAR CHAND	GOBINDAPUR /43 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/26872/2026	SAYED MOONAM ALLI @ ABDUL	AMITAV TRIPATHY	PURUNABAZAR /176 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/26873/2026	SATYABAN SENAPATI	SANJIT MISHRA	DELANGA /217 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/26880/2026	MADHUSMITA NAYAK	LOKESH GOURAV MOHARANA	EOW,BHUBANESWAR /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/26886/2026	MADHUSMITA NAYAK	LOKESH GOURAV MOHARANA	EOW,BHUBANESWAR /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/26887/2026	MAHESH PANIGRAHI	T.NARAYANA MURTY	KORAPUT TOWN /231 /2024	AOR20220002995C202600089
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/26895/2026	MADHUSMITA NAYAK	SUBHAM SATAPATHY	EOW,BHUBANESWAR /17 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/26901/2026	STATE OF ODISHA KSHITISH CHANDRA NAYAK VS	TIRTH KUMAR SAHU VS	// EOW,BHUBANESWAR /17 /2025 ()	
138	D-CRLMC/26906/2026	STATE OF ODISHA JAGDISH PAREEK VS	BIDYALOK MOHAPATRA VS	// NAYAPALLI P.S. /284 /2023 ()	
139	D-CRLMC/26909/2026	STATE OF ODISHA NAVEEN KUMAR VS	PRASANTA KUMAR NANDA VS	// INFOCITY PS /54 /2018 ()	
140	D-CRLMC/26914/2026	STATE OF ODISHA BIJAYA KUMAR AGARWAL VS	PRASANTA KUMAR NANDA VS	// BERHAMPUR TOWN /162 /2019 ()	
141	D-CRLMP/26807/2026	ASHOK AGARWAL SUCHISMITA MISHRA VS	RUCHI RAJGARHIA VS	// INFOCITY PS /31 /2017 ()	
142	D-CRLMP/26812/2026	STATE OF ODISHA SULOCHANA SAHOO VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
143	D-CRLMP/26819/2026	STATE OF ODISHA ANITA BEHERA VS	DEEPALI MAHAPATRA VS	// / /0 ()	
144	D-CRLMP/26821/2026	STATE OF ODISHA AJIT KUMAR SAHU VS	SATYABRATA SENAPATI VS	// / /0 ()	
145	D-CRLMP/26823/2026	STATE OF ODISHA SK. MURSHID VS	SUSANTA KUMAR TRIPATHY VS	// / /0 ()	
146	D-CRLMP/26828/2026	STATE OF ODISHA SISIRA KUMAR BALIARSINGH VS	ANJAN KUMAR BISWAL VS	// / /0 ()	
147	D-CRLMP/26829/2026	STATE OF ODISHA SUMITRA NATH VS	MADAN MOHAN SWAIN VS	// / /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMP/26853/2026	DANIEL EKKA VS STATE OF ODISHA	BIBHUTI BHUSAN PATTNAYAK VS	/ /0 0 //	
149	D-CRLMP/26854/2026	SARASWATI ROUL VS STATE OF ODISHA	PRATIK DASH VS	/ /0 0 //	
150	D-CRLMP/26894/2026	KALI PRASAD MISHRA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	/ /0 0 //	
151	D-CRLMP/26898/2026	MINILATA PRADHAN VS KAILASH CHANDRA PRADHAN	PABITRA KUMAR NAYAK VS	/ /0 0 //	
152	D-CRLMP/26916/2026	SUVENDU MOHAPATRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	BADAGODA P.S. /261 /2026 0 //	AOR20220001296C202600128
153	D-CRLREV/26815/2026	MANJULATA BISWAL VS DIBYAJYOTI JENA	KARUNAKAR GAYA VS	/ / 0 //	AOR20220001658C202600002
154	D-CRLREV/26865/2026	DEBASISH @ DEBASHISH PRADHAN VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	KESINGA /218 /2026 0 //	
155	D-CRLREV/26867/2026	SATYANARAYAN PUROHIT VS PRAMOD KUMAR MAHAPATRA	AKSHAYA KUMAR SAHOO VS	/ /0 0 //	
156	D-CRLREV/26917/2026	DASHA BAG VS STATE OF ODISHA	T dhiren kumar dora VS	/ / 0 //	AOD20220004577C202600062
157	D-CRP/41666/2026	SUSHANTA KUMAR SAHOO VS KUMARI GARNAYAK	NARASINGHA CHARAN MOHANTY VS	/ / 0 //	AOD20260000187C202600001
158	D-EXP/41726/2026	PRAFULLA CHANDRA SAMAL VS SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPTT.	SADASIVA PATRA (1) VS	/ / 0 //	AOD20230000737C202600128
159	D-EXP/41832/2026	KAILASH CHANDRA SETHI	SAUBHAGYA KUMAR SAMAL	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		DR. N. THIRUMALA NAIK, IAS, COMM-CUM-SECY., S AND ME DEPT.		//	
160	D-EXP/41833/2026	AMULYA KUMAR RAUL	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		DR. N. THIRUMALA NAIK, IAS, COMM-CUM-SECY., S AND ME DEPT., BHUBANESWAR		//	
161	D-EXP/41834/2026	MADAN GOPAL NANDI	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		DR. N. THIRUMALA NAIK, I.A.S.		//	
162	D-FAO/41728/2026	GUNANIDHI DAS	DEBA PRASAD MISHRA	//	AOD20240000116C202600018
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-FAO/41781/2026	SATYABHAMA SAHOO	KARUNAKAR DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
164	D-ITA/41717/2026	COMMISSIONER OF INCOME TAX (EXEMPTION) HYDRABAD	SURABH CHANDRA MOHANTY, SR.S.C(I.T)	//	AOD20220001916C202600014
		VS	VS	0	
		DISTRICT MINERAL FOUNDATION		//	
165	D-ITA/41718/2026	COMMISSIONER OF INCOME TAX (EXEMPTION), HYDRABAD	SURABH CHANDRA MOHANTY,SR.S.C(I.T)	//	AOD20220001916C202600015
		VS	VS	0	
		DISTRICT MINERAL FOUNDATION,JHARSUGUDA		//	
166	D-ITA/41719/2026	COMMISSIONER OF INCOME TAX(EXEMPTION) HYDRABAD	SURABH CHANDRA MOHANTY,SR.S.C(I.T)	//	AOD20220001916C202600016
		VS	VS	0	
		DISTRICT MINERAL FOUNDATION, JHARSUGUDA		//	
167	D-ITA/41720/2026	COMMISSIONER OF INCOME TAX(EXEMPTION) HYDRABAD	SURABH CHANDRA MOHANTY,SR.S.C(I.T)	//	AOD20220001916C202600012
		VS	VS	0	
		DISTRICT MINERAL FOUNDATION,JHARSUGUDA		//	
168	D-ITA/41723/2026	COMMISSIONER OF INCOME TAX(EXEMPTION) HYDRABAD	SURABH CHANDRA MOHANTY,SR.S.C(I.T)	//	AOD20220001916C202600013
		VS	VS	0	
		DISTRICT MINERAL FOUNDATION, JHARSUGUDA		//	
169	D-ITA/41724/2026	COMMISSIONER OF INCOME TAX(EXEMPTION) HYDRABAD	SURABH CHANDRA MOHANTY,SR.S.C(I.T)	//	AOD20220001916C202600017
		VS	VS	0	
		DISTRICT MINERAL FOUNDATION, JHARSUGUDA		//	
170	D-ITA/41732/2026	COMMISSIONER OF INCOME TAX(EXEMPTION) HYDRABAD	SURABH CHANDRA MOHANTY,SR.S.C(I.T)	//	AOD20220001916C202600019
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-ITA/41733/2026	DISTRICT MINERAL FOUNDATION,JHARSUGUDA COMMISSIONER OF INCOME TAX(EXEMPTION) HYDRABAD	DEBASISH CHANDRA MOHANTY,SR.S.C(I.T)	// //	AOD20220001916C202600018
		VS	VS	0	
172	D-MACA/41628/2026	DISTRICT MINERAL FOUNDATION, JHARSUGUDA LEGAL MANAGER, UNITED INDIA INSURANCE CO. LTD., KHORDHA	SUBHRANSU BHUSAN MOHANTY	// //	
		VS	VS	0	
173	D-MACA/41655/2026	CHINMAYA BEHERA M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	DAYANIDHI MISHRA	// //	
		VS	VS	0	
174	D-MACA/41681/2026	GURUBARI MIRDHA LEGAL MANAGER, SBI GENERAL INSURANCE CO.LTD., KHORDHA	SOMNATH ROY	// //	
		VS	VS	0	
175	D-MACA/41741/2026	MAYADHAR JENA CHITTARANJAN PATRA	SUBHRANSU BHUSAN MOHANTY	// //	
		VS	VS	0	
176	D-MACA/41772/2026	DEBASISH NAYAK DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD., CUTTACK	SAYOMAN MALI	// //	
		VS	VS	0	
177	D-MACA/41810/2026	BILASINI BARLA ORIENTAL INSURANCE CO. LTD., KHORDHA	SANTOSH KUMAR MOHANTY	// //	
		VS	VS	0	
178	D-MATA/41727/2026	ASMA BIBI SURYAMANI SAMAL @ SENAPATI	BIBHUTI SATPATHY	// //	
		VS	VS	0	
179	D-MATA/41760/2026	SIKALI SENAPTI TRISHNA BERLIA	LALITENDU MISHRA	// //	AOR20220001610C202600072
		VS	VS	0	
180	D-MATA/41803/2026	RAHUL AGRAWAL SASHIKANTA SAHU	A. DEB KUMAR	// //	
		VS	VS	0	
181	D-RPFAM/41768/2026	NIBEDITA SAHU RAKESH KUMAR BHUJBAL	NIRANJAN LENKA	// //	
		VS	VS	0	
		DIBYA DAS		//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-RSA/41639/2026	SUDAM MUDULI VS STATE OF ODISHA	SHANTI RANJAN BEHERA VS	// 0 //	
183	D-RSA/41751/2026	GOURIBALA PARIDA VS PRATIMA SAMAL @ PARIDA	SOURAV SUMAN BHUYAN VS	// 0 //	
184	D-RVWPET/41775/2026	MANORAMA MOHANTY VS SUNDALATA MOHANTY	SAROJ KUMAR DASH VS	// 0 //	
185	D-RVWPET/41821/2026	SRI RADHAMOHAN DEB, PURI VS SRI RADHAMOHAN DEV, BIJE, BHARATIPUR, PURI	SOUMYA MISHRA VS	// 0 //	
186	D-TRP(C)/41738/2026	SANGITA SAHOO VS SOUMYARANJAN SAHOO	KARUNAKAR NAYAK VS	// 0 //	
187	D-WA/41585/2026	STATE OF ODISHA VS SANJUKTA SWAIN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000200C202600297
188	D-WA/41586/2026	STATE OF ODISHA VS LAXMIDHAR SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000172C202600297
189	D-WA/41668/2026	STATE OF ODISHA VS NRUSINGHA CHARAN ROUT	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000194C202600312
190	D-WA/41788/2026	GOPAL AROMATIC PVT LTD, CUTTACK VS STATE OF ODISHA	Prashanta Nayak VS	// 0 //	AOR20220001582C202600014
191	D-WA/41831/2026	UCO BANK, KOLKATA VS SURENDRANATH PANDA	BIBEKANANDA UDGATA VS	// 0 //	
192	D-WP(C)/41583/2026	VIKASH KUMAR VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202600059
193	D-WP(C)/41589/2026	PREMJIT SINGH	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202600172

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
194	D-WP(C)/41590/2026	VS THE COLLECTOR JHARSUGUDA DR. SWETLIN DAS	VS PRASANTA KUMAR SAHOO	0 // //	AOR20220001411C202600004
195	D-WP(C)/41591/2026	VS GOVT. OF ODISHA PUNYODAYA DAS	VS DEEPALI MAHAPATRA	0 // //	
196	D-WP(C)/41592/2026 WP(C)/28597/2026	VS STATE OF ODISHA HINDJUA LEYLAND FINANCE LTD., CHENNAI	VS PRAKASH KUMAR MISHRA	0 // //	
197	D-WP(C)/41593/2026	VS STATE OF ODISHA SUMAN KHANDELWAL	VS BANSHIDHAR SATAPATHY	0 // //	AOR20220001523C202600096
198	D-WP(C)/41594/2026	VS STATE OF ODISHA TAPAS RANJAN MOHAPATRA	VS BANSHIDHAR SATAPATHY	0 // //	
199	D-WP(C)/41596/2026	VS STATE OF ODISHA TANMAYA KUMAR SAHOO	VS SATYABRATA SATAPATHY	0 // //	
200	D-WP(C)/41597/2026 WP(C)/28603/2026	VS STATE OF ODISHA DEBANANDA SWAIN	VS KANANBALA ROY CHOUDHURY	0 // //	AOR20220001523C202600096
201	D-WP(C)/41598/2026	VS STATE OF ODISHA PRABIN KUMAR PATTNAIK	VS ASWINI KUMAR DASH	0 // //	
202	D-WP(C)/41599/2026	VS STATE OF ODISHA SUSHREEMAYEE LENKA	VS BANSHIDHAR SATAPATHY	0 // //	
203	D-WP(C)/41600/2026	VS STATE OF ODISHA SANJUKTA SAMAL	VS PRASANNA KUMAR ROUTRAY	0 // //	AOR20220001523C202600096
204	D-WP(C)/41601/2026	VS STATE OF ODISHA TIRUMALA RAJALAXMI	VS SUDHIR KUMAR MALLICK	0 // //	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/41603/2026	ORISSA STATE OF HOUSING BOARD, BHUBANESWAR SUNITA PADHI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// // 0 //	
206	D-WP(C)/41605/2026	SWAGAT KUMAR MOHANTA VS ORISSA STATE HOUSING BOARD, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// 0 //	
207	D-WP(C)/41606/2026	SAMANTA MADHABANANDA MAHAPATRA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
208	D-WP(C)/41607/2026 WP(C)/28634/2026	SUCHITRA DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600256
209	D-WP(C)/41609/2026	SUSANTA KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
210	D-WP(C)/41610/2026	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
211	D-WP(C)/41611/2026	SWARNALATA RATH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
212	D-WP(C)/41612/2026	G.MANJU VS ORISSA STATE HOUSING BOARD, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// 0 //	
213	D-WP(C)/41613/2026	LAXMIDHAR NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
214	D-WP(C)/41614/2026	DURGA PRASAD SWAIN VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //	
215	D-WP(C)/41615/2026 WP(C)/28565/2026	ALOK KUMAR SASMAL VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/41617/2026	SUJIT KUMAR DAS VS STATE OF ODISHA	SATYABRATA SATAPATHY VS STATE OF ODISHA	// 0 //	
217	D-WP(C)/41618/2026	SIDHA BARAHI SEEDS, GANJAM VS ORISSA STATE SEEDS CORPORATION LTD.,BHUBANESWAR	SANTOSH KUMAR MAHANTY VS ORISSA STATE SEEDS CORPORATION LTD.,BHUBANESWAR	// 0 //	
218	D-WP(C)/41619/2026 WP(C)/28631/2026	LAXMIDHAR NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/41620/2026	SHRABANI SAHU VS STATE OF ODISHA	TIGMANSHU PATNAIK VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/41621/2026	DEBANANDA ROUT VS STATE OF ODISHA	SATYABRATA SATAPATHY VS STATE OF ODISHA	// 0 //	
221	D-WP(C)/41622/2026	BISWAMBAR MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS STATE OF ODISHA	// 0 //	
222	D-WP(C)/41623/2026	SANTIMANI PAHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/41624/2026	USHANGINI DEEP VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/41625/2026	NETRANANDA PATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS STATE OF ODISHA	// 0 //	
225	D-WP(C)/41626/2026	PULLAK KUMAR SAHOO VS UNION OF INDIA	SWASTIK SAHOO VS UNION OF INDIA	// 0 //	
226	D-WP(C)/41627/2026	VENKETI DEVI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/41629/2026	M/S.HINDUSTAN AQUA PVT.LTD. KALUNGA, SUNDARABESWAR	SRIDHAR SWAR BAUG	//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		O.S.D(L.R), PANPOSH, SUNDARGARH		//	
228	D-WP(C)/41630/2026	BOLLINA SATISH @ B.SATISH	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/41632/2026	NILANCHAL SUBUDHI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/41633/2026	JAYANTI PATRA	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/41635/2026	HEMANTA KUMAR ROUT	BHABANI SANKAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/41636/2026	JACHINDRA KUMAR NATH	CHANDAN MISHRA	//	
		VS	VS	0	
		R.T.O.CUTTACK		//	
233	D-WP(C)/41637/2026	AMARESWAR KANDI	DURGESH NARAYAN RATH	//	AOR20220001583C202600257
	WP(C)/28618/2026	VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/41638/2026	GYANARANJAN MALLIK	CHANDAN MISHRA	//	
		VS	VS	0	
		R.T.O.SUNDERGARH		//	
235	D-WP(C)/41640/2026	NETRANANDA PRADHAN	AMIYA KUMAR BEHERA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//	
236	D-WP(C)/41642/2026	PRAFULLA KUMAR BEHERA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/41643/2026	DEBASIS MISHRA	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/41644/2026	MITHILA PRADHAN	AMIYA KUMAR BEHERA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/41645/2026	MAHANADI COALFIELDS LTD.,SAMBALPUR SUBRAT KUMAR PATTANAIK VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// // 0 //	
240	D-WP(C)/41646/2026	KHIROD KUMAR MISHRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
241	D-WP(C)/41647/2026	RAJENDRA NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //	
242	D-WP(C)/41649/2026	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
243	D-WP(C)/41650/2026	SURENDRA PRUSTY VS ADDL SUB COLLECTOR CUM SETTLEMENT OFFICER, NAYAGARH	MANOJ KUMAR MOHANTY (2) VS	// 0 //	
244	D-WP(C)/41651/2026	AJAYA KUMAR SETHY VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	AOD20230000467C202600050
245	D-WP(C)/41652/2026	HARIHAR DASH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202600094
246	D-WP(C)/41653/2026	RADHA MOHAN VS MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES, NEW DELHI	SIBADUTTA RAMAPRASAD MISHRA VS	// 0 //	
247	D-WP(C)/41654/2026	CHAKRADHARA NAYAK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
248	D-WP(C)/41656/2026	SARAT CHANDRA MAJHI VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //	
249	D-WP(C)/41657/2026	UTKAL KUMAR NAYAK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/41659/2026	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	AOD20220001927C202600139
251	D-WP(C)/41660/2026	SAROJ KUMAR SAHOO VS STATE OF ODISHA	ADYASIDHI MISHRA VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/41661/2026	MS GREENWEY CREATION PRIVATE LTD.,BHUBANESHWAR VS STATE OF ODISHA	SWARN LAL VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/41662/2026	UMESH CHANDRA PATRA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/41663/2026	SAROJ KUMAR SAHU VS THE COMMISSIONER, CT AND GST ODISHA, CUTTACK	SIDHARTH SHANKAR PADHY VS THE COMMISSIONER, CT AND GST ODISHA, CUTTACK	// 0 //	
255	D-WP(C)/41664/2026 WP(C)/28622/2026	BALJIT SINGH VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/41665/2026 WP(C)/28620/2026	CHAMPABATI BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/41667/2026	TORQUE MINERALS PVT. LTD. VS NATIONAL FACELESS ASSESSEMENT CENTRE	JAGAMOCHAN PATTANAIK VS NATIONAL FACELESS ASSESSEMENT CENTRE	// 0 //	AOR20220001586C202600060
258	D-WP(C)/41671/2026 WP(C)/28640/2026	ALEKHA MALIK VS THE TAHASILDAR, BASUDEVPUR	MD. GOLAM MADANI VS THE TAHASILDAR, BASUDEVPUR	// 0 //	
259	D-WP(C)/41672/2026	SARITA SAMAL VS STATE OF ODISHA	BRUNDABAN ROUT VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/41675/2026	RAJENDRA KUMAR ROUTH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS STATE OF ODISHA	// 0 //	AOR20220001303C202600049
261	D-WP(C)/41676/2026	ASHUTOSH KUMAR PANDA @ ASHUTOSH PANDA	SRIKAR KUMAR RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/41677/2026	SISIR KUMAR DAS	SIVA SANKAR CHAINI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/41678/2026	DEBARCHAN BHOI	BHOJARAJ SETH	//	
		VS	VS	0	
		THE PRINCIPAL CHIEF CONSERVATOR OF FOREST (PCCF) AND HOFF ODISHA, KHORDHA		//	
264	D-WP(C)/41679/2026	PREMALATA DEVI	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/41680/2026	NAMITA SWAIN	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/41682/2026	PRAVAKAR DASH	SWOYAM PRABHU JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/41683/2026	KISHOR BAG	DEBAJYOTI CHATTERJEE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/41686/2026	DEBANANDA SINGH	PRADEEP KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/41687/2026	BABURAM PADHY	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/41688/2026	SUSHANTA KUMAR GIRI	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/41689/2026	RANJIT MALLICK	SANJIB MOHANTY	//	AOR20220001611C202600181
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/41690/2026	ABHIMANYU SAHOO	SANGRAM JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/41691/2026	STATE OF ODISHA KANDURI CHARAN DAS VS	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202600236
274	D-WP(C)/41692/2026	STATE OF ODISHA SAKHA DEENABANDHU VS	SATYAJIT SAMAL VS	// // 0	
275	D-WP(C)/41693/2026	STATE OF ODISHA VENKAT RAMAN NAIDU VS	BIBHUTI BHUSAN MISHRA VS	// // 0	
276	D-WP(C)/41694/2026	STATE OF ODISHA JYOTSHNA BARPANDA VS	SUBRAT KUMAR DAS VS	// // 0	AOR20220001797C202600020
277	D-WP(C)/41695/2026	STATE OF ODISHA SACHIDANANDA PRADHAN VS	SANGRAM JENA VS	// // 0	
278	D-WP(C)/41696/2026	STATE OF ODISHA MANAGING COMMITTEE OF MAHIMA GRAM PANCHAYAT, SUBARNAPUR VS	KUNAL KUMAR SINGH VS	// // 0	
279	D-WP(C)/41697/2026	STATE OF ODISHA RANJAN KUMAR SAHOO VS	SUBASH CH PANI VS	// // 0	
280	D-WP(C)/41698/2026	STATE OF ODISHA PRIVATE BUS OWNERS ASSOCIATION, SAMBALPUR VS	PRANAB RANJAN CHHATOI VS	// // 0	
281	D-WP(C)/41699/2026	STATE OF ODISHA KRUSHNA CHANDRA GOCHHAYAT VS	PRANOY MOHANTY VS	// // 0	
282	D-WP(C)/41701/2026	STATE OF ODISHA MANAGING COMMITTEE OF CHATURBHUJA HIGH SCHOOL, HUMANESWAR, JHAR VS	SUNIL KUMAR SWAIN VS	// // 0	
283	D-WP(C)/41702/2026	STATE OF ODISHA RAMPRIT RAY VS	PABITRA KUMAR NAYAK VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/41703/2026	PRIVATE BUS OWNERS ASSOCIATION, SAMBALPURPRANAB RANJAN CHHATOI VS STATE TRANSPORT AUTHORITY, ODISHA	VS	// 0 //	
285	D-WP(C)/41704/2026	KISHNA CHANDRA GOND VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
286	D-WP(C)/41706/2026	SRIKANTA PANDEY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
287	D-WP(C)/41707/2026	BANDHU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
288	D-WP(C)/41708/2026	RAJAKISHORE MALL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
289	D-WP(C)/41713/2026	DEBYUG MIDTOWN PLOT OWNER WELFARE ASSOCIATION, KHAMRAMPARA VS STATE OF ODISHA	PRAGATI KUMAR MITA MOHANTY VS	// 0 //	
290	D-WP(C)/41714/2026	MANAGING COMMITTEE OF SWAMI HARIHARANAND MONASTERY, KHAMRAMPARA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
291	D-WP(C)/41721/2026	MANAGING COMMITTEE OF KANAKALATA HIGH SCHOOL, KHAMRAMPARA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
292	D-WP(C)/41725/2026	RAGHUNATH KHAMARI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
293	D-WP(C)/41729/2026	JYOTSHNA MAYEE DAS VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
294	D-WP(C)/41730/2026	NILA BAG VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	// 0 //	
295	D-WP(C)/41734/2026	KISHORE KUMAR BEHERA	SUBASH CHANDRA PUSPALAKA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/41735/2026	MANAGING DIRECTOR OF ORISSA SPONGE IRON AND STEEL, BHUBANESWAR	SATYAJIT MISHRA	//	
		VS	VS	0	
		PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR		//	
297	D-WP(C)/41736/2026	KALPATARU PANDA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/41737/2026	PRAMOD KUMAR MUDULI	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/41739/2026	BASANTA GARNAIK	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/41740/2026	MANAGING DIRECTOR OF ORISSA SPONGE IRON AND STEEL, BHUBANESWAR	SATYAJIT MISHRA	//	
		VS	VS	0	
		PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR		//	
301	D-WP(C)/41742/2026	GAYATRI BEHERA	AJIT KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/41744/2026	BASANTI PRADHAN @ BEHERA	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/41745/2026	PUERNENDU KUMAR PRADHAN	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/41746/2026	NALINI KANTA TARASIA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		BANK OF INDIA, MUMBAI		//	
305	D-WP(C)/41748/2026	M/S. SHREE SAI ENTERPRISES, KHURDA	RANJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/41749/2026	RAMA CHANDRA MOHAPATRA	MANOJ KUMAR PATI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/41750/2026	STATE OF ODISHA ALOK RANJAN SAHOO VS	NIHAL RATH VS	// // 0	
308	D-WP(C)/41752/2026	STATE OF ODISHA GUPTESWAR SABAR VS	SRINIBASH SATAPATHY VS	// // 0	
309	D-WP(C)/41753/2026	STATE OF ODISHA RUPAK KUMAR PANDA VS	NIHAL RATH VS	// // 0	
310	D-WP(C)/41754/2026	STATE OF ODISHA DIBYABHARATI MOHARANA VS	NIHAL RATH VS	// // 0	
311	D-WP(C)/41755/2026	STATE OF ODISHA BPN INFRASTRUCTURE PVT LTD VS	SUDEEP KUMAR SARANGI VS	// // 0	AOR20220001296C202600127
312	D-WP(C)/41757/2026	STATE OF ODISHA SURYAKANTA KAR VS	PRAFULLA CHANDRA DAS VS	// // 0	
313	D-WP(C)/41758/2026	AXIS BANK LTD, KHURDA PADMA LOCHAN SAHOO VS	PRAVASH CHANDRA JENA VS	// // 0	
314	D-WP(C)/41759/2026	STATE OF ODISHA ARUN KUMAR PARIDA VS	ADISHA MOHANTY VS	// // 0	
315	D-WP(C)/41763/2026	STATE OF ODISHA INDUBALA ROUT VS	BIKASH JENA VS	// // 0	
316	D-WP(C)/41764/2026	STATE OF ODISHA DURGA PRASAD MUNI VS	KRISHNA CHANDRA SAHU VS	// // 0	
317	D-WP(C)/41765/2026	FAKIR MOHAN UNIVERSITY, BALASORE SAROJ KUMAR PANDA VS	ULLASH CHANDRA MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/41766/2026	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CO-OPERATIVE LTD, CUTTACK VS BISWRANJAN PATNAIK	SHRISUJODHONTA VS NIRANJAN PANDA	// 0 //	
319	D-WP(C)/41767/2026	SUNIL KUMAR SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS SANTOSH KUMAR ROUT	// 0 //	
320	D-WP(C)/41773/2026	BINODINI BAL VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS KISHORE CHANDRA RAJGURU MOHAPATRA	// 0 //	
321	D-WP(C)/41776/2026	MADHUSUDAN MALLICK VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS BIBHU PRASAD CHHUALSINGH	// 0 //	
322	D-WP(C)/41778/2026	BUDU HANTALA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS RAIPUR SERVICE CO-OPERATIVE LTD.,NAYAGARH TAPAN KUMAR BISWAL	// 0 //	
323	D-WP(C)/41779/2026	RAIPUR SERVICE CO-OPERATIVE LTD.,NAYAGARH TAPAN KUMAR BISWAL VS ODISHA STATE CO-OPERATIVE TRIBUNAL, BHUBANESWAR	VS VS SIDHARTH PARIDA	// 0 //	
324	D-WP(C)/41780/2026	ALOK KUMAR JENA VS STATE OF ODISHA	SIDHARTH PARIDA VS BIBHU PRASAD CHHUALSINGH	// 0 //	
325	D-WP(C)/41782/2026	NAKULA AYAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS SAILAZA NANDAN DAS	// 0 //	
326	D-WP(C)/41783/2026	RAKESH KUMAR JAIN VS STATE OF ODISHA	SAILAZA NANDAN DAS VS PRABODHA CHANDRA NAYAK	// 0 //	
327	D-WP(C)/41785/2026	JAMI RAVISANKAR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS BIBHU PRASAD CHHUALSINGH	// 0 //	AOR20220001657C202600185
328	D-WP(C)/41786/2026	BIPRA TAKRI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS BIBHU PRASAD CHHUALSINGH	// 0 //	
329	D-WP(C)/41787/2026	DUMU KHILO	BIBHU PRASAD CHHUALSINGH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/41790/2026	MANJU JAIN	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/41792/2026	RAHUL ROUTRAY	LALITENDU MISHRA	//	AOR20220001610C202600074
		VS	VS	0	
		TAPASWINI GUMANSINGH		//	
332	D-WP(C)/41794/2026	BAGU @ BHAGU KHILLO	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/41796/2026	PRAKASH MAJUMDAR	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//	
334	D-WP(C)/41797/2026	CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA INDUSTRIAL TRANSFORMATION	INDUSTRIAL TRANSFORMATION(IDCO), BHUBANESWAR		
		VS	VS	0	
		JOINT LABOUR COMMISSIONER, ODISHA, BHUBANESWAR		//	
335	D-WP(C)/41798/2026	DEBARAJ ROUT	NITYANANDA BEHURIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/41799/2026	CHANDRAKANTA PRUSTY	SACHIN KUMAR SAHU	//	
		VS	VS	0	
		UNION OF INDIA		//	
337	D-WP(C)/41802/2026	TUTUL KISHORE DAS	SURAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/41804/2026	RAMA CHANDRA MOHAPATRA	MANOJ KUMAR PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/41806/2026	BIPIN CHANDRA NAYAK	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/41808/2026	GOURANGA SWAIN	RANJIT KUMAR LENKA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/41809/2026	STATE OF ODISHA GANGADHAR SETHY VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// // 0 //	
342	D-WP(C)/41812/2026	RAMA CHANDRA MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //	
343	D-WP(C)/41813/2026	LAXMIKANTA BAGH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
344	D-WP(C)/41816/2026	M/S VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, KUTACK VS STATE OF ODISHA	RISHABRA KUMAR SAHOO VS	// 0 //	
345	D-WP(C)/41817/2026	PREMALATA MEKAP VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
346	D-WP(C)/41820/2026	MOTILAL PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
347	D-WP(C)/41823/2026	M/S.KALINGA POLYPACK PVT.LTD., CUTTACK VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.(TPCODL), BHUBANESWAR	ANUP UDAYA SENAPATI VS	// 0 //	
348	D-WP(C)/41825/2026	BABULAL SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
349	D-WP(C)/41828/2026	SUBHRANSU SEKHAR SAHOO VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //	
350	D-WP(C)/41829/2026	BIJAYA KUMAR BADAJENA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., JANAPATH, BHUBANESWAR	BISWARANJAN MOHAPATRA VS	// 0 //	
351	D-WPCRL/26814/2026	ANITA BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	//0 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/26778/2026	MOHAMMED AFROZ VS STATE OF ODISHA	BHARAT JALLI VS	INFOVALLY UPD BHUBANESWAR /364 /2026 () //	AOD20240000581C202600095
353	D-ABLAPL/26780/2026	BUDHIA PATRA @ BUDHIA BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BERHAMPUR /98 /2026 () //	
354	D-ABLAPL/26781/2026	SK. SHAMSHAD VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	JALESWAR /108 /2026 () //	
355	D-ABLAPL/26791/2026	DAKTAR MAHANANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TARBHA /284 /2026 () //	
356	D-ABLAPL/26792/2026	SAHIBA SAMANTARYA@SAHEEBA SAMANTARAY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAXMISAGAR P.S. /533 /2026 () //	AOD20220004577C202600061
357	D-ABLAPL/26800/2026	SIBANARAYAN MISHRA VS STATE OF ODISHA	MANORANJAN DAS VS	// () //	AOR20220000053C202600076
358	D-ABLAPL/26801/2026	BASANTA KUMAR MUDUDLI VS STATE OF ODISHA	MANORANJAN DAS VS	KHARABEL NAGAR P.S. /580 /2026 () //	AOR20220000053C202600077
359	D-ABLAPL/26803/2026	RANJAN SWAIN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /50 /2008 () //	
360	D-ABLAPL/26804/2026	SATYABHAMA PRADHAN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /202 /2026 () //	
361	D-ABLAPL/26805/2026	MANARANJAN JALI VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP MODEL /182 /2026 () //	
362	D-ABLAPL/26811/2026	SEK KASIM @ SEK. KASIM VS STATE OF ODISHA	LALITENDU BHUYAN VS	PATNA /127 /2025 () //	
363	D-ABLAPL/26820/2026	AMIT SARKAR	JULU KHANSAMA	M.V.79 /41 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/26824/2026	RABI DASH	HRUDANANDA MOHAPATRA	BASELI SAHI PS /1 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/26826/2026	SABNAM ARA BEGUM	SAROJ KUMAR PADHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/26827/2026	MINAKETAN KANUNGO	AMAR MOHANTY	KONARK /242 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/26831/2026	JAGADISH SAHU	ANKANN PANDA	JEYPORE TOWN /103 /2023	AOD20240000916C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/26832/2026	JASODA GHADEI	SARADA PRASAD DASH	BANSADA /229 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/26839/2026	SATYANARAYAN GOCHHI	BIJAY KUMAR BEHERA	BAGHAMARI /270 /2026	AOR20220001736C202600219
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/26841/2026	RAHUL NAYAK @ RAHUL SAGAR NAYAK	SATYABRATA SUTAR	RAJNAGAR /223 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/26843/2026	DEEPAK RANJAN PRAHARAJ	SURYA NARAYAN MISHRA	DHAULI PS /198 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/26844/2026	SEKH MAHEKUM ALLI	SOUMYA JYOTI BISWAL	JODA /247 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/26845/2026	CHANDRABHANU PATI	KHAN MAHMOODUL HASAN NIAMATI	KUMBHARAPARA /524 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/26849/2026	APARAJITA SAHU	ALOK KUMAR DAS	LALBAG /401 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/26850/2026	STATE OF ODISHA PARSURAM KARJEE VS	SATYA SHIVA DASH VS	// JARADA /10 /2025 ()	
376	D-ABLAPL/26860/2026	STATE OF ODISHA KAILASH DHAL VS	PRADEEP KUMAR DAS VS	// SEMILLIGUDA /83 /2026 ()	AOR20220001207C202600065
377	D-ABLAPL/26861/2026	STATE OF ODISHA HEMANTA POTHAL VS	PANCHANAN PANIGRAHI VS	// BHUBAN /401 /2026 ()	AOD20240000001C202600082
378	D-ABLAPL/26862/2026	STATE OF ODISHA RAM NAIK @ RAMACHANDRA NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /730 /2026 ()	
379	D-ABLAPL/26863/2026	STATE OF ODISHA RAJA SWAIN VS	SUJIT KUMAR PATTNAIK VS	// BERHAMPUR SADAR /532 /2026 ()	
380	D-ABLAPL/26876/2026	STATE OF ODISHA RANJAN KUMAR BEHERA VS	SMRUTI RANJAN ROUT VS	// SAHID NAGAR P.S. /445 /2026 ()	
381	D-ABLAPL/26878/2026	STATE OF ODISHA GIRIJA SANKAR DAS VS	PARSURAM PANDA VS	// NAIKANI-DIHI /228 /2026 ()	
382	D-ABLAPL/26879/2026	STATE OF ODISHA PRADIPTA KUMAR DASH VS	LAXMIDHAR PANGARI VS	// SAHID NAGAR P.S. /617 /2025 ()	
383	D-ABLAPL/26882/2026	STATE OF ODISHA BHUDEV NAIK VS	ALOK KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /229 /2026 ()	AOR20220001711C202600023
384	D-ABLAPL/26885/2026	STATE OF ODISHA MOHAMMAD SHAHID @ MD. SHAHID VS	ABHISEK PRADHAN VS	// RAJGANGPUR /492 /2026 ()	
385	D-ABLAPL/26893/2026	STATE OF ODISHA LOKANATH PRADHAN @ BABUNA VS	SUBHRAJEET SAHOO VS	// PURI TOWN /579 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/26902/2026	SARAT CHANDRA MISHRA VS STATE OF ODISHA	Alok Kumar Mohapatra VS VS	// 0 //	AOR20220001711C202600018
387	D-ABLAPL/26904/2026	SACHIDANANDA SATPATHY VS STATE OF ODISHA	Alok Kumar Mohapatra VS VS	// 0 //	AOR20220001711C202600019
388	D-ABLAPL/26907/2026	DEBENDRA CHHATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS VS	//0 0 //	
389	D-ABLAPL/26912/2026	SASMITA MISHRA VS STATE OF ODISHA	Alok Kumar Mohapatra VS VS	// 0 //	AOR20220001711C202600020
390	D-ABLAPL/26913/2026	PHANI BHUSAN MISHRA VS STATE OF ODISHA	Alok Kumar Mohapatra VS VS	// 0 //	AOR20220001711C202600021
391	D-ABLAPL/26915/2026	PATI PADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS VS	// 0 //	AOD20250000009C202600110
392	D-ABLAPL/26918/2026	MOHAN KUMAR MISHRA VS STATE OF ODISHA	Alok Kumar Mohapatra VS VS	// 0 //	AOR20220001711C202600022

ORISSA HIGH COURT

MISC CASES FILED on :02/09/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/41717/2026 ITA/ /	COMMISSIONER OF INCOME TAX (EXEMPTION) SHYAMCHANDRA MOHANTY, SR.S.C(I.T) MP	SUBASH CHANDRA MOHANTY, SR.S.C(I.T)	22/2026
2	D-ITA/41718/2026 ITA/ /	COMMISSIONER OF INCOME TAX (EXEMPTION) SHYAMCHANDRA MOHANTY, SR.S.C(I.T) MP	SUBASH CHANDRA MOHANTY, SR.S.C(I.T)	23/2026
3	D-ITA/41719/2026 ITA/ /	COMMISSIONER OF INCOME TAX (EXEMPTION) SHYAMCHANDRA MOHANTY, SR.S.C(I.T) MP	SUBASH CHANDRA MOHANTY, SR.S.C(I.T)	24/2026
4	D-ITA/41720/2026 ITA/ /	COMMISSIONER OF INCOME TAX (EXEMPTION) SHYAMCHANDRA MOHANTY, SR.S.C(I.T) MP	SUBASH CHANDRA MOHANTY, SR.S.C(I.T)	25/2026
5	D-ITA/41723/2026 ITA/ /	COMMISSIONER OF INCOME TAX (EXEMPTION) SHYAMCHANDRA MOHANTY, SR.S.C(I.T) MP	SUBASH CHANDRA MOHANTY, SR.S.C(I.T)	26/2026
6	D-ITA/41724/2026 ITA/ /	COMMISSIONER OF INCOME TAX (EXEMPTION) SHYAMCHANDRA MOHANTY, SR.S.C(I.T) MP	SUBASH CHANDRA MOHANTY, SR.S.C(I.T)	27/2026
7	D-ITA/41732/2026 ITA/ /	COMMISSIONER OF INCOME TAX (EXEMPTION) SHYAMCHANDRA MOHANTY, SR.S.C(I.T) MP	SUBASH CHANDRA MOHANTY, SR.S.C(I.T)	28/2026
8	D-ITA/41733/2026 ITA/ /	COMMISSIONER OF INCOME TAX (EXEMPTION) SHYAMCHANDRA MOHANTY, SR.S.C(I.T) MP	SUBASH CHANDRA MOHANTY, SR.S.C(I.T)	29/2026
9	D-CRP/41666/2026 CRP/ /	SUSHANTA KUMAR SAHOO MP	NARASINGHA CHARAN MOHANTY	69/2026
10	D-ELPET/30665/2024 ELPET/27/2024	INDRAMANI BHAISAL MP	SANTANU KUMAR SARANGI, RABI NARAYAN MOHANTY	70/2026
11	D-MSA/37641/2026 MSA/ /	GRAND BAZAAR DEVELOPERS LLP MP	SOUMYA MISHRA	80/2026
12	D-MSA/37641/2026 MSA/ /	GRAND BAZAAR DEVELOPERS LLP MP	SOUMYA MISHRA	81/2026
13	D-MSA/37644/2026 MSA/ /	GRAND BAZAAR DEVELOPERS LLP MP	SOUMYA MISHRA	82/2026
14	D-MSA/37644/2026 MSA/ /	GRAND BAZAAR DEVELOPERS LLP MP	SOUMYA MISHRA	83/2026
15	D-MSA/38112/2026 MSA/ /	GRAND BAZAAR DEVELOPERS LLP. MP	SOUMYA MISHRA	84/2026
16	D-MSA/38112/2026 MSA/ /	GRAND BAZAAR DEVELOPERS LLP. MP	SOUMYA MISHRA	85/2026
17	D-MSA/38118/2026 MSA/ /	GRAND BAZAAR DEVELOPERS LLP. MP	SOUMYA MISHRA	86/2026
18	D-MSA/38118/2026 MSA/ /	GRAND BAZAAR DEVELOPERS LLP. MP	SOUMYA MISHRA	87/2026
19	D-MSA/38128/2026 MSA/ /	GRAND BAZAAR DEVELOPERS LLP. MP	SOUMYA MISHRA	88/2026
20	D-MSA/38128/2026 MSA/ /	GRAND BAZAAR DEVELOPERS LLP. MP	SOUMYA MISHRA	89/2026
21	D-MSA/38137/2026 MSA/ /	GRAND BAZAAR DEVELOPERS LLP. MP	SOUMYA MISHRA	90/2026
22	D-MSA/38137/2026 MSA/ /	GRAND BAZAAR DEVELOPERS LLP. MP	SOUMYA MISHRA	91/2026
23	D-TRP(C)/63/2012 TRP(C)/63/2012	DEBAJANI BOSE MP	M/S.PRABODH KU.PATTNAIK	300/2026
24	D-TRP(C)/63/2012 TRP(C)/63/2012	DEBAJANI BOSE MP	M/S.PRABODH KU.PATTNAIK	301/2026
25	D-TRP(C)/63/2012 TRP(C)/63/2012	DEBAJANI BOSE MP	M/S.PRABODH KU.PATTNAIK	302/2026
26	D-TRP(C)/63/2012	DEBAJANI BOSE	M/S.PRABODH KU.PATTNAIK	

	TRP(C)/63/2012	MP		303/2026
27	D-CRLMP/22472/2026	BRAMHANANDA NAYAK		
	CRLMP/1128/2026	MP		303/2026
28	D-TRP(C)/63/2012	DEBAJANI BOSE	M/S.PRABODH KU.PATTNAIK	
	TRP(C)/63/2012	MP		304/2026
29	D-TRP(C)/63/2012	DEBAJANI BOSE	M/S.PRABODH KU.PATTNAIK	
	TRP(C)/63/2012	MP		305/2026
30	D-TRP(C)/63/2012	DEBAJANI BOSE	M/S.PRABODH KU.PATTNAIK	
	TRP(C)/63/2012	MP		306/2026
31	D-TRP(C)/63/2012	DEBAJANI BOSE	M/S.PRABODH KU.PATTNAIK	
	TRP(C)/63/2012	MP		307/2026
32	D-TRP(C)/63/2012	DEBAJANI BOSE	M/S.PRABODH KU.PATTNAIK	
	TRP(C)/63/2012	MP		308/2026
33	D-TRP(C)/63/2012	DEBAJANI BOSE	M/S.PRABODH KU.PATTNAIK	
	TRP(C)/63/2012	MP		309/2026
34	D-TRP(C)/63/2012	DEBAJANI BOSE	M/S.PRABODH KU.PATTNAIK	
	TRP(C)/63/2012	MP		310/2026
35	D-TRP(C)/63/2012	DEBAJANI BOSE	M/S.PRABODH KU.PATTNAIK	
	TRP(C)/63/2012	MP		311/2026
36	D-TRP(C)/63/2012	DEBAJANI BOSE	M/S.PRABODH KU.PATTNAIK	
	TRP(C)/63/2012	MP		312/2026
37	D-TRP(C)/63/2012	DEBAJANI BOSE	M/S.PRABODH KU.PATTNAIK	
	TRP(C)/63/2012	MP		313/2026
38	D-TRP(C)/63/2012	DEBAJANI BOSE	M/S.PRABODH KU.PATTNAIK	
	TRP(C)/63/2012	MP		314/2026
39	D-TRP(C)/63/2012	DEBAJANI BOSE	M/S.PRABODH KU.PATTNAIK	
	TRP(C)/63/2012	MP		315/2026
40	D-TRP(C)/63/2012	DEBAJANI BOSE	M/S.PRABODH KU.PATTNAIK	
	TRP(C)/63/2012	MP		316/2026
41	D-TRP(C)/41738/2026	SANGITA SAHOO	KARUNAKAR NAYAK	
	TRP(C)/ /	MP		317/2026
42	D-RPFAM/41768/2026	RAKESH KUMAR BHUJBAL	NIRANJAN LENKA	
	RPFAM/ /	MP		397/2026
43	D-RPFAM/41768/2026	RAKESH KUMAR BHUJBAL	NIRANJAN LENKA	
	RPFAM/ /	MP		398/2026
44	D-RVWPET/41775/2026	MANORAMA MOHANTY	SAROJ KUMAR DASH	
	RVWPET/ /	MP		426/2026
45	D-RVWPET/41821/2026	SRI RADHAMOHAN DEB, PURI	SOUMYA MISHRA	
	RVWPET/ /	MP		427/2026
46	D-RVWPET/41821/2026	SRI RADHAMOHAN DEB, PURI	SOUMYA MISHRA	
	RVWPET/ /	MP		428/2026
47	D-LAA/41575/2026	LAZO OF KHURDA ROAD BALANGIR NEW	DEBASWILINIPATHE,AC,BOUDH	
	LAA/ /	MP		441/2026
48	D-LAA/41575/2026	LAZO OF KHURDA ROAD BALANGIR NEW	DEBASWILINIPATHE,AC,BOUDH	
	LAA/ /	MP		442/2026
49	D-LAA/41575/2026	LAZO OF KHURDA ROAD BALANGIR NEW	DEBASWILINIPATHE,AC,BOUDH	
	LAA/ /	MP		443/2026
50	D-LAA/41577/2026	LAZO OF KHURDA ROAD BOLANGIR NEW	DEBASWILINIPATHE,AC,BOUDH	
	LAA/ /	MP		444/2026
51	D-LAA/41577/2026	LAZO OF KHURDA ROAD BOLANGIR NEW	DEBASWILINIPATHE,AC,BOUDH	
	LAA/ /	MP		445/2026
52	D-LAA/41577/2026	LAZO OF KHURDA ROAD BOLANGIR NEW	DEBASWILINIPATHE,AC,BOUDH	
	LAA/ /	MP		446/2026
53	D-LAA/41578/2026	LAZO OF KHURDA ROAD BALANGIR NEW	DEBASWILINIPATHE,AC,BOUDH	
	LAA/ /	MP		447/2026
54	D-LAA/41578/2026	LAZO OF KHURDA ROAD BALANGIR NEW	DEBASWILINIPATHE,AC,BOUDH	
	LAA/ /	MP		448/2026
55	D-LAA/41578/2026	LAZO OF KHURDA ROAD BALANGIR NEW	DEBASWILINIPATHE,AC,BOUDH	
	LAA/ /	MP		449/2026
56	D-MATA/20596/2026	ROJALIN KHATUA	PRIYA RANJAN SINGH	
	MATA/174/2026	MP		476/2026
57	D-MATA/41727/2026	SURYAMANI SAMAL @ SENAPATI	BIBHUTI SATPATHY	
	MATA/ /	MP		477/2026

58	D-CONTC/11466/2026 CONTC/1674/2026	SAMBHU PRASAD SATAPATHY MP	HIMANSHU SEKHAR MISHRA	599/2026
59	D-CONTC/11466/2026 CONTC/1674/2026	SAMBHU PRASAD SATAPATHY MP	HIMANSHU SEKHAR MISHRA	600/2026
60	D-BLAPL/21318/2026 BLAPL/7341/2026	BISAKHA ROUL MP	ARIJEET MISHRA	647/2026
61	D-BLAPL/8535/2026 BLAPL/2907/2026	CHANDINI AGRAWAL @ MITTAL MP	SIDHARTHA DAS, V.R.BEHERA, MANOJ VERMA	648/2026
62	D-CRLREV/26815/2026 CRLREV/ /	MANJULATA BISWAL MP	KARUNAKAR GAYA	1035/2026
63	D-CRLREV/26867/2026 CRLREV/ /	SATYANARAYAN PUROHIT MP	AKSHAYA KUMAR SAHOO	1036/2026
64	D-CRLREV/26867/2026 CRLREV/ /	SATYANARAYAN PUROHIT MP	AKSHAYA KUMAR SAHOO	1037/2026
65	D-FAO/31757/2026 FAO/942/2026	M/S.TATA AIG GENERAL COMPANY LIMITED MP	PRADIP KUMAR	1277/2026
66	D-RSA/220/2005 RSA/220/2005	BRAJA KISHORE BHUKTA MP	M/S.S.N.MOHAPATRA	1298/2026
67	D-RSA/6412/2025 RSA/114/2025	INJA CHAKRAVARTY MP	P. V. BALAKRISHNA	1299/2026
68	D-RSA/10764/2025 RSA/197/2025	CHIEF EXECUTIVE OFFICER, SOUTH COAST MP	DEBENDRA KUMAR MOHANTY	1300/2026
69	D-ABLAPL/22185/2026 ABLAPL/9181/2026	ASHOK KUMAR MALLICK @ NAKHIA MALIK MP		1630/2026
70	D-ABLAPL/19516/2026 ABLAPL/7900/2026	BHAGABANA SAHU MP	DIBYAJYOTI SAHOO	1631/2026
71	D-ABLAPL/19533/2026 ABLAPL/7849/2026	SAROJ KUMAR PRADHAN MP		1632/2026
72	D-ABLAPL/19549/2026 ABLAPL/7807/2026	AMULYA PATRA @ AMULYA KUMAR PATRA MP		1633/2026
73	D-ABLAPL/21927/2026 ABLAPL/8795/2026	FAKIRA BHUJABALA MP		1634/2026
74	D-ABLAPL/23865/2026 ABLAPL/9525/2026	SANNI NAG @ JOTHOM NAG MP		1635/2026
75	D-ABLAPL/7158/2026 ABLAPL/3060/2026	TUTU @ KAMAL CHANDRA ROUT MP		1636/2026
76	D-ABLAPL/21697/2026 ABLAPL/8736/2026	KANHU CHARAN PARIDA @ KANHUA MP		1637/2026
77	D-ABLAPL/15265/2026 ABLAPL/6011/2026	ASHU @ ASHISH KUMAR RAY MP		1638/2026
78	D-ABLAPL/15302/2026 ABLAPL/6221/2026	ASHU @ ASHISH KUMAR RAY MP		1639/2026
79	D-CMP/41634/2026 CMP/ /	KEDAR MUDULI MP	LALIT KUMAR MAHARANA	1668/2026
80	D-CMP/41648/2026 CMP/ /	SARATA CHANDRA MOHANTY MP	SOUMYA MISHRA	1669/2026
81	D-CMP/41658/2026 CMP/ /	MAHESWAR BARIK @ PASAYAT MP	SUJAY SHANKER SINGHDEO	1670/2026
82	D-CMP/11904/2026 CMP/555/2026	M/S. ARCHITECTS COMBINE, BHUBANESWAR MP		1671/2026
83	D-CMP/53667/2024 CMP/34/2025	LAXMIMANI BHAKTA MP		1672/2026
84	D-CMP/41673/2026 CMP/ /	ALL ODISHA STATE BANK OFFICER HOUSING MP	SINGH KUMAR CHANDRA SAKTYAKTD	1673/2026
85	D-CMP/1925/2016 CMP/1925/2016	KHIRAMANI BARIK MP	M/S.SOUGAT DASH	1674/2026
86	D-CMP/1925/2016 CMP/1925/2016	KHIRAMANI BARIK MP	M/S.SOUGAT DASH	1675/2026
87	D-CMP/41705/2026 CMP/ /	SIBA PADIAMI MP	PRAGYAN PARAMITA MOHANTY	1676/2026
88	D-CMP/34603/2026 CMP/1273/2026	ASHWAIN KAR MP	GAJENDRANATH ROUT	1677/2026
89	D-CMP/23645/2026	GADADHAR MISHRA	SWARUP KUMAR PATNAIK	

	CMP/884/2026	MP		1678/2026
90	D-CMP/41747/2026	SUBAS CHANDRA PANI	TUSAR KUMAR MISHRA	
	CMP/ /	MP		1679/2026
91	D-CMP/41762/2026	REV ANANT KUMAR NAG	DIPTI RANJAN BHOKTA	
	CMP/ /	MP		1680/2026
92	D-CMP/41777/2026	BIJAY KUMAR KAR	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		1681/2026
93	D-CMP/41784/2026	NILAKANTHA PANIGRAHI	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		1682/2026
94	D-CMP/41818/2026	SATYAKAM MOHANTY	PRAJNA SARITA MOHANTY	
	CMP/ /	MP		1683/2026
95	D-CMP/41827/2026	BELLANA SATYABHAMA SENAPATI	PRASANTA KUMAR NANDA	
	CMP/ /	MP		1684/2026
96	D-MACA/41628/2026	LEGAL MANAGER, UNITED INDIA INSURANCE CO. LTD., KHOWDIPARA, BHUBANESWAR	SUBROJO SATTAPATHY	
	MACA/ /	MP		1991/2026
97	D-MACA/25707/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., KHOWDIPARA, BHUBANESWAR	ASIT KUMAR NATH	
	MACA/ /	MP		1992/2026
98	D-MACA/41681/2026	LEGAL MANAGER, SBI GENERAL INSURANCE CO. LTD., KHOWDIPARA, BHUBANESWAR	SOMNATH BOSE	
	MACA/ /	MP		1993/2026
99	D-MACA/402/2008	O.I.CO.LTD	M/S.G.P.DUTTA, L.K. SAHOO	
	MACA/402/2008	MP		1994/2026
100	D-MACA/41741/2026	CHITTARANJAN PATRA	SUBHRANSU BHUSAN MOHANTY	
	MACA/ /	MP		1995/2026
101	D-MACA/41741/2026	CHITTARANJAN PATRA	SUBHRANSU BHUSAN MOHANTY	
	MACA/ /	MP		1996/2026
102	D-MACA/72/2022	PRAFULLA KUMAR DAS		
	MACA/72/2022	MP		1997/2026
103	D-MACA/944/2017	JOGENDRA PRUSTY	M/S.K.C.NAYAK	
	MACA/944/2017	MP		1998/2026
104	D-MACA/944/2017	JOGENDRA PRUSTY	M/S.K.C.NAYAK	
	MACA/944/2017	MP		1999/2026
105	D-MACA/944/2017	JOGENDRA PRUSTY	M/S.K.C.NAYAK	
	MACA/944/2017	MP		2000/2026
106	D-MACA/41810/2026	ORIENTAL INSURANCE CO. LTD., KHORDHA, KHOWDIPARA, BHUBANESWAR	SANTOSH KUMAR MOHANTY	
	MACA/ /	MP		2001/2026
107	D-MACA/41810/2026	ORIENTAL INSURANCE CO. LTD., KHORDHA, KHOWDIPARA, BHUBANESWAR	SANTOSH KUMAR MOHANTY	
	MACA/ /	MP		2002/2026
108	D-CRLA/14076/2026	JAKAB DIGAL	AMULYA RATNA PANDA	
	CRLA/613/2026	MP		2299/2026
109	D-CRLA/11653/2024	ARVIND KUMAR	DAMODAR PANDE	
	CRLA/517/2024	MP		2300/2026
110	D-CRLA/26783/2026	M/S. DEEPAK STEEL AND POWER PVT. LTD., KHOWDIPARA, BHUBANESWAR	DEEPAK KUMAR MISHRA	
	CRLA/ /	MP		2301/2026
111	D-CRLA/26784/2026	M/S. SNEHAPUSPH MARKETING PVT. LTD., KHOWDIPARA, BHUBANESWAR	AKHIL KUMAR MISHRA	
	CRLA/ /	MP		2302/2026
112	D-CRLA/30619/2025	KHAGESWAR MALLICK@KHAGESWAR MALLICK, KHOWDIPARA, BHUBANESWAR	KANTAKA BARIK, SANGRAM KESHARI MISHRA	
	CRLA/1141/2025	MP		2303/2026
113	D-CRLA/24117/2026	RAJU @ RAJESH PENTHEI @ RAJESH KUMAR PENTHEI, KHOWDIPARA, BHUBANESWAR	RAJESH KUMAR SAHOO	
	CRLA/ /	MP		2304/2026
114	D-CRLA/26798/2026	MADAN MOHAN PANIGRAHI	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		2305/2026
115	D-CRLA/26798/2026	MADAN MOHAN PANIGRAHI	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		2306/2026
116	D-CRLA/26809/2026	BIMALESWAR MAJHI	PRASANTA KUMAR SAHOO	
	CRLA/ /	MP		2307/2026
117	D-CRLA/26809/2026	BIMALESWAR MAJHI	PRASANTA KUMAR SAHOO	
	CRLA/ /	MP		2308/2026
118	D-CRLA/630/2023	SAROJ KUMAR DAS	PABITRA KUMAR DUTTA	
	CRLA/630/2023	MP		2309/2026
119	D-CRLA/7086/2026	OOMKAR@OMKAR JENA	SAMVIT MOHANTY	
	CRLA/285/2026	MP		2310/2026
120	D-CRLA/640/2025	SANTA@SANTOSH KUMAR@SANTOSH AKHUA		
	CRLA/50/2025	MP		2311/2026

121	D-CRLA/26699/2026 CRLA/ /	MANARANJAN @ MANORANJAN PRADHAN MP	BIJAYA KUMAR PARIDA 2	2312/2026
122	D-CRLA/26699/2026 CRLA/ /	MANARANJAN @ MANORANJAN PRADHAN MP	BIJAYA KUMAR PARIDA 2	2313/2026
123	D-CRLA/26699/2026 CRLA/ /	MANARANJAN @ MANORANJAN PRADHAN MP	BIJAYA KUMAR PARIDA 2	2314/2026
124	D-CRLA/26874/2026 CRLA/ /	DEBARAJ SAHU MP	BIJAYA KUMAR ROUSTRAY	2315/2026
125	D-CRLA/26874/2026 CRLA/ /	DEBARAJ SAHU MP	BIJAYA KUMAR ROUSTRAY	2316/2026
126	D-CRLA/23877/2026 CRLA/769/2026	GOURANGA MARTHI MP	GOUTAM KUMAR ROUSTRAY	2317/2026
127	D-CRLMC/23534/2026 CRLMC/2654/2026	RANJIT KUMAR HANTAL@RANJIT HANTAL MP	ANANTA NARAYAN PATTANAYAK	2419/2026
128	D-CRLMC/26782/2026 CRLMC/3148/2026	SUSANTA KUMAR BEHERA MP	MITALEE JESTHI	2420/2026
129	D-CRLMC/26770/2026 CRLMC/ /	SANJAYA CHALAN @ SANJAY CHALAN MP	ANANTA NARAYAN PATTANAYAK	2421/2026
130	D-CRLMC/135/2026 CRLMC/233/2026	SATYAJIT SAMAL MP	PRAVAT KUMAR MOHANTY	2422/2026
131	D-CRLMC/26155/2026 CRLMC/3063/2026	DAMBARU@DAMURU BAGH MP	RAKESH KUMAR DAS	2423/2026
132	D-CRLMC/26793/2026 CRLMC/ /	DEEPAK KUMAR PANDA MP	ANJAN KUMAR BISWAL	2424/2026
133	D-CRLMC/26797/2026 CRLMC/3150/2026	SANJIT @ SANJEET KUMAR MOHANTY MP	MOHAMMED MUSTAQ ANSARI	2425/2026
134	D-CRLMC/26796/2026 CRLMC/ /	KOTESWAR DASH @ RINKU MP	DEBIDUTTA MOHAPATRA	2426/2026
135	D-CRLMC/26606/2026 CRLMC/3104/2026	PRADEEP MISHRA MP	RAJNISH KUMAR KALAWATIA	2427/2026
136	D-CRLMC/26816/2026 CRLMC/ /	LAL MOHAN PANI MP	SANJAY KUMAR PATTANAIK	2428/2026
137	D-CRLMC/26837/2026 CRLMC/ /	BIJAYA KUMAR SAHOO MP	BIBHUTI BHUSAN PATTANAYAK	2429/2026
138	D-CRLMC/26842/2026 CRLMC/ /	BIPIN KUMAR PATTANAIK MP	ASHIT KUMAR DASH	2430/2026
139	D-CRLMC/26855/2026 CRLMC/ /	BIPIN KUMAR PATTANAIK MP	ASHIT KUMAR DASH	2431/2026
140	D-CRLMC/26859/2026 CRLMC/ /	NIKHIL JENA @ RITESH JENA MP	PRAVASH CHANDRA JENA	2432/2026
141	D-CRLMC/26868/2026 CRLMC/ /	RINKUNA@RASHMIRANJAN MISHRA MP	MANAS KUMAR CHAND	2433/2026
142	D-CRLMC/26770/2026 CRLMC/ /	SANJAYA CHALAN @ SANJAY CHALAN MP	ANANTA NARAYAN PATTANAYAK	2434/2026
143	D-CRLMC/14794/2026 CRLMC/1694/2026	MANOJ KUMAR DEBATA MP		2435/2026
144	D-CRLMC/26906/2026 CRLMC/ /	JAGDISH PAREEK MP	BIDYALOK MOHAPATRA	2436/2026
145	D-CRLMC/26906/2026 CRLMC/ /	JAGDISH PAREEK MP	BIDYALOK MOHAPATRA	2437/2026
146	D-CRLMC/26914/2026 CRLMC/ /	BIJAYA KUMAR AGARWAL MP	PRASANTA KUMAR NANDA	2438/2026
147	D-WA/41582/2026 WA/ /	REVENUE OFFICER CUM TAHASILDAR, RAYABIR KUMAR RAY,A.G.A MP		2789/2026
148	D-WA/41582/2026 WA/ /	REVENUE OFFICER CUM TAHASILDAR, RAYABIR KUMAR RAY,A.G.A MP		2790/2026
149	D-WA/41581/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, AGA	2791/2026
150	D-WA/41581/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, AGA	2792/2026
151	D-WA/41585/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2793/2026
152	D-WA/41585/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	

	WA/ /	MP		2794/2026
153	D-WA/35100/2025	SATYA NARAYAN RATH	NITYABRATA BEHURIA	
	WA/ /	MP		2795/2026
154	D-WA/41586/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2796/2026
155	D-WA/41586/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2797/2026
156	D-WA/35100/2025	SATYA NARAYAN RATH	NITYABRATA BEHURIA	
	WA/ /	MP		2798/2026
157	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		2799/2026
158	D-WA/41668/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2800/2026
159	D-WA/41668/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2801/2026
160	D-WA/54220/2025	MANASI BEHERA	JAGAJIBAN PRADHAN	
	WA/ /	MP		2802/2026
161	D-WA/41831/2026	UCO BANK, KOLKATA	BIBEKANANDA UDGATA	
	WA/ /	MP		2803/2026
162	D-WP(C)/5821/2016	AKSHAYA KU PADHAN	M/S.A.K.BEHERA	
	WP(C)/5821/2016	MP		17135/2026
163	D-WP(C)/49287/2024	HARI SANKAR SA	MIHIR KANTA RATH	
	WP(C)/29647/2024	MP		17136/2026
164	D-WP(C)/19873/2025	CHANDRAMANI KHAMARI	UPENDRA KUMAR SAMAL	
	WP(C)/14273/2025	MP		17137/2026
165	D-WP(C)/15927/2024	DIBYALLOCHAN MOHANTA	BHOJARAJ SETH	
	WP(C)/9761/2024	MP		17138/2026
166	D-WP(C)/41583/2026	VIKASH KUMAR	JAGAMOHAN PATTANAIAK	
	WP(C)/ /	MP		17139/2026
167	D-WP(C)/2875/2022	HARESH KUMAR PODH	BHOJARAJ SETH	
	WP(C)/2875/2022	MP		17140/2026
168	D-WP(C)/41002/2026	SHREE BISHNU MEDICAL COLLEGE AND HOSPITAL, Bhubaneswar	PROF. A. K. MOHANTY	
	WP(C)/28204/2026	MP		17141/2026
169	D-WP(C)/36853/2026	MAA RANGAMAHAL WSHG, BHADRAK	SUKANTA KUMAR DALAI	
	WP(C)/25492/2026	MP		17142/2026
170	D-WP(C)/41592/2026	HINDJUA LEYLAND FINANCE LTD., CHENNAI	VIKASH KUMAR MISHRA	
	WP(C)/28597/2026	MP		17143/2026
171	D-WP(C)/39774/2026	SANJAYA KUMAR DASH	BIJAY KUMAR MOHANTY	
	WP(C)/27834/2026	MP		17144/2026
172	D-WP(C)/41593/2026	SUMAN KHANDELWAL	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		17145/2026
173	D-WP(C)/11952/2026	PRATIVA PRIYADARSHINI BEHERA	KUNAL KUMAR SWAIN	
	WP(C)/9517/2026	MP		17146/2026
174	D-WP(C)/41594/2026	TAPAS RANJAN MOHAPATRA	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		17147/2026
175	D-WP(C)/41596/2026	TANMAYA KUMAR SAHOO	SATYABRATA SATAPATHY	
	WP(C)/ /	MP		17148/2026
176	D-WP(C)/41599/2026	SUSHREEMAYEE LENKA	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		17149/2026
177	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT	MR. LALATENDU SAMANTARAY (SR. ADV.), MR. HRUDANANDA MOHANTY	
	WP(C)/2140/2020	MP		17150/2026
178	D-WP(C)/41601/2026	TIRUMALA RAJALAXMI	SUDHIR KUMAR MALLICK	
	WP(C)/ /	MP		17151/2026
179	D-WP(C)/41605/2026	SWAGAT KUMAR MOHANTA	SUDHIR KUMAR MALLICK	
	WP(C)/ /	MP		17152/2026
180	D-WP(C)/41610/2026	RABINDRA KUMAR MOHANTY	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		17153/2026
181	D-WP(C)/41609/2026	SUSANTA KUMAR PANDA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		17154/2026
182	D-WP(C)/41612/2026	G.MANJU	SUDHIR KUMAR MALLICK	
	WP(C)/ /	MP		17155/2026
183	D-WP(C)/41614/2026	DURGA PRASAD SWAIN	SATYABRATA SATAPATHY	
	WP(C)/ /	MP		17156/2026

184	D-WP(C)/41615/2026 WP(C)/28565/2026	ALOK KUMAR SASMAL MP	ULLASH CHANDRA MOHANTY	17157/2026
185	D-WP(C)/41617/2026 WP(C)/ /	SUJIT KUMAR DAS MP	SATYABRATA SATAPATHY	17158/2026
186	D-WP(C)/41619/2026 WP(C)/28631/2026	LAXMIDHAR NAYAK MP	TUSHAR KANTA NAYAK	17159/2026
187	D-WP(C)/41621/2026 WP(C)/ /	DEBANANDA ROUT MP	SATYABRATA SATAPATHY	17160/2026
188	D-WP(C)/41622/2026 WP(C)/ /	BISWAMBAR MOHANTA MP	TUSHAR KANTA NAYAK	17161/2026
189	D-WP(C)/41623/2026 WP(C)/ /	SANTIMANI PAHI MP	TUSHAR KANTA NAYAK	17162/2026
190	D-WP(C)/41624/2026 WP(C)/ /	USHANGINI DEEP MP	BIRAJA PRASANNA DAS	17163/2026
191	D-WP(C)/41625/2026 WP(C)/ /	NETRANANDA PATRA MP	PRASANTA KUMAR SATAPATHY	17164/2026
192	D-WP(C)/41627/2026 WP(C)/ /	VENKETI DEVI MP	BIRAJA PRASANNA DAS	17165/2026
193	D-WP(C)/41629/2026 WP(C)/ /	M/S.HINDUSTAN AQUA PVT.LTD. KALUNGA MP	SANJAY KUMAR SAHUG	17167/2026
194	D-WP(C)/41630/2026 WP(C)/ /	BOLLINA SATISH @ B.SATISH MP	BIRAJA PRASANNA DAS	17168/2026
195	D-WP(C)/41637/2026 WP(C)/28618/2026	AMARESWAR KANDI MP	DURGESH NARAYAN RATH	17169/2026
196	D-WP(C)/40546/2026 WP(C)/27852/2026	MAA MAHAMAYI SHG GROUP MP	SANTOSH KUMAR MAHANTY	17171/2026
197	D-WP(C)/41645/2026 WP(C)/ /	SUBRAT KUMAR PATTANAIK MP	SATYABRATA SATAPATHY	17172/2026
198	D-WP(C)/37750/2026 WP(C)/26865/2026	RAJANIKANTA RAY MP	BISWABIHARI MOHANTY	17174/2026
199	D-WP(C)/7159/2014 WP(C)/7159/2014	SATYANARAYAN DAS MP		17175/2026
200	D-WP(C)/41607/2026 WP(C)/28634/2026	SUCHITRA DAS MP	DURGESH NARAYAN RATH	17176/2026
201	D-WP(C)/35154/2026 WP(C)/24975/2026	KONARK ENTERPRISES, JAJPUR MP		17177/2026
202	D-WP(C)/35155/2026 WP(C)/24978/2026	KONARK ENTERPRISES, JAJPUR MP		17178/2026
203	D-WP(C)/35157/2026 WP(C)/24994/2026	KONARK ENTERPRISES, JAJPUR MP		17179/2026
204	D-WP(C)/41653/2026 WP(C)/ /	RADHA MOHAN MP	SIBADUTTA RAMAPRASAD MISHRA	17180/2026
205	D-WP(C)/35162/2026 WP(C)/25020/2026	KONARK ENTERPRISES, JAJPUR MP		17181/2026
206	D-WP(C)/35164/2026 WP(C)/25030/2026	KONARK ENTERPRISES, JAJPUR MP		17182/2026
207	D-WP(C)/21153/2020 WP(C)/21153/2020	SAKHI SAHOO MP	JAYDEEP PAL	17183/2026
208	D-WP(C)/41659/2026 WP(C)/ /	HEMANTA KUMAR PRADHAN MP	DILLIP KUMAR MOHAPATRA	17184/2026
209	D-WP(C)/12826/2024 WP(C)/6919/2024	SAROJINI DEI MP		17185/2026
210	D-WP(C)/41665/2026 WP(C)/28620/2026	CHAMPABATI BEHERA MP	KUNAL KUMAR SWAIN	17186/2026
211	D-WP(C)/27458/2026 WP(C)/18737/2026	NAYAPALLI MEDICAL HALL MP	ARYA TRIPATHY, PRAFULLA KUMAR RATH(SR.ADV.)	17187/2026
212	D-WP(C)/31775/2026 WP(C)/21948/2026	SIKSHA O ANUSANDHAN, BHUBANESWAR MP	RASANTA KUMAR NANDA	17188/2026
213	D-WP(C)/41672/2026 WP(C)/ /	SARITA SAMAL MP	BRUNDABAN ROUT	17189/2026
214	D-WP(C)/17331/2025 WP(C)/11881/2025	SENSA CORE MEDICAL INSTRUMENTATION MP	SNIPRA KUMAR RATH RATHERABAD	17190/2026
215	D-WP(C)/17331/2025	SENSA CORE MEDICAL INSTRUMENTATION MP	SNIPRA KUMAR RATH RATHERABAD	

	WP(C)/11881/2025	MP		17191/2026
216	D-WP(C)/41676/2026	ASHUTOSH KUMAR PANDA @ ASHUTOSH KUMAR RATH		
	WP(C)/ /	MP		17192/2026
217	D-WP(C)/41667/2026	TORQUE MINERALS PVT. LTD.	JAGAMOHAN PATTANAIK	
	WP(C)/ /	MP		17193/2026
218	D-WP(C)/41679/2026	PREMALATA DEVI	SAIBRATA RATH	
	WP(C)/ /	MP		17194/2026
219	D-WP(C)/48625/2024	VEDANTA LIMITED,MAHARASTRA	PRASHANTA KUMAR NAYAK	
	WP(C)/29300/2024	MP		17195/2026
220	D-WP(C)/41695/2026	SACHIDANANDA PRADHAN	SANGRAM JENA	
	WP(C)/ /	MP		17196/2026
221	D-WP(C)/41697/2026	RANJAN KUMAR SAHOO	SUBASH CH PANI	
	WP(C)/ /	MP		17197/2026
222	D-WP(C)/41698/2026	PRIVATE BUS OWNERS ASSOCIATION, SAMBALPUR	RANJAN CHHATOI	
	WP(C)/ /	MP		17198/2026
223	D-WP(C)/41699/2026	KRUSHNA CHANDRA GOCHHAYAT	PRONoy MOHANTY	
	WP(C)/ /	MP		17199/2026
224	D-WP(C)/41702/2026	RAMPRIIT RAY	PABITRA KUMAR NAYAK	
	WP(C)/ /	MP		17200/2026
225	D-WP(C)/41703/2026	PRIVATE BUS OWNERS ASSOCIATION, SAMBALPUR	RANJAN CHHATOI	
	WP(C)/ /	MP		17201/2026
226	D-WP(C)/32306/2023	SUBASH CHANDRA RANA		
	WP(C)/32306/2023	MP		17202/2026
227	D-WP(C)/32299/2023	SUBASH CHANDRA RANA		
	WP(C)/32299/2023	MP		17203/2026
228	D-WP(C)/32312/2023	SUBASH CHANDRA RANA		
	WP(C)/32312/2023	MP		17204/2026
229	D-WP(C)/32303/2023	SUBASH CHANDRA RANA		
	WP(C)/32303/2023	MP		17205/2026
230	D-WP(C)/41691/2026	KANDURI CHARAN DAS	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		17206/2026
231	D-WP(C)/32491/2026	DOLESWAR BEHERA		
	WP(C)/23765/2026	MP		17207/2026
232	D-WP(C)/41739/2026	BASANTA GARNAIK	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		17208/2026
233	D-WP(C)/41746/2026	NALINI KANTA TARASIA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		17209/2026
234	D-WP(C)/41749/2026	RAMA CHANDRA MOHAPATRA	MANOJ KUMAR PATI	
	WP(C)/ /	MP		17210/2026
235	D-WP(C)/41748/2026	M/S. SHREE SAI ENTERPRISES, KHURDA	RANJIT MOHANTY	
	WP(C)/ /	MP		17211/2026
236	D-WP(C)/6388/2025	SASI BEHERA	LAMBODOR ACHARI	
	WP(C)/5194/2025	MP		17212/2026
237	D-WP(C)/41750/2026	ALOK RANJAN SAHOO	NIHAL RATH	
	WP(C)/ /	MP		17213/2026
238	D-WP(C)/41753/2026	RUPAK KUMAR PANDA	NIHAL RATH	
	WP(C)/ /	MP		17214/2026
239	D-WP(C)/41754/2026	DIBYABHARATI MOHARANA	NIHAL RATH	
	WP(C)/ /	MP		17215/2026
240	D-WP(C)/41757/2026	SURYAKANTA KAR	PRAFULLA CHANDRA DAS	
	WP(C)/ /	MP		17216/2026
241	D-WP(C)/41759/2026	ARUN KUMAR PARIDA	ADISHA MOHANTY	
	WP(C)/ /	MP		17217/2026
242	D-WP(C)/41764/2026	DURGA PRASAD MUNI	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		17218/2026
243	D-WP(C)/41766/2026	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LTD, CUTTACK		
	WP(C)/ /	MP		17219/2026
244	D-WP(C)/41773/2026	BINODINI BAL	SANTOSH KUMAR ROUT	
	WP(C)/ /	MP		17220/2026
245	D-WP(C)/41779/2026	RAIPUR SERVICE CO-OPERATIVE LTD., NAYAGARH	KUMAR BISWAL	
	WP(C)/ /	MP		17221/2026
246	D-WP(C)/18049/2026	SAGARIKA MOHANTY	BHABANI PRASAD SAMAL	
	WP(C)/12842/2026	MP		17222/2026

247	D-WP(C)/39595/2026 WP(C)/27487/2026	THE URBAN COOPERATIVE BANK LTD., CUTTACK MP	SUDARSHAN NANDA	17223/2026
248	D-WP(C)/40365/2026 WP(C)/27648/2026	LUXURIO ASSETS PVT LTD.,NAYAPALLI, BHUBANESWAR MP		17224/2026
249	D-WP(C)/36257/2026 WP(C)/25512/2026	SARAT KUMAR BISWAL @ PRADHAN MP	SUDHANSU SEKHAR JENA	17225/2026
250	D-WP(C)/41785/2026 WP(C)/ /	JAMI RAVISANKAR MP	PRABODHA CHANDRA NAYAK	17226/2026
251	D-WP(C)/41797/2026 WP(C)/ /	CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA INFRASTRUCTURE (IDCO), BHUBANESWAR MP	DEEPA KISHAN PRADHAN	17227/2026
252	D-WP(C)/41796/2026 WP(C)/ /	PRAKASH MAJUMDAR MP	MADHAB LAL AGARWAL	17228/2026
253	D-WP(C)/41798/2026 WP(C)/ /	DEBARAJ ROUT MP	NITYANANDA BEHURIA	17229/2026
254	D-WP(C)/41799/2026 WP(C)/ /	CHANDRAKANTA PRUSTY MP	SACHIN KUMAR SAHU	17230/2026
255	D-WP(C)/41804/2026 WP(C)/ /	RAMA CHANDRA MOHAPATRA MP	MANOJ KUMAR PATI	17231/2026
256	D-WP(C)/41806/2026 WP(C)/ /	BIPIN CHANDRA NAYAK MP	DEEPA KISHAN PRADHAN	17232/2026
257	D-WP(C)/41812/2026 WP(C)/ /	RAMA CHANDRA MOHAPATRA MP	MANOJ KUMAR PATI	17233/2026
258	D-WP(C)/41813/2026 WP(C)/ /	LAXMIKANTA BAGH MP	PRASANTA KUMAR SATAPATHY	17234/2026
259	D-WP(C)/41823/2026 WP(C)/ /	M/S.KALINGA POLYPACK PVT.LTD., CUTTACK MP	ANUP UDAYA SENAPATI	17235/2026
260	D-WP(C)/41825/2026 WP(C)/ /	BABULAL SAHU MP	PRASANTA KUMAR SATAPATHY	17236/2026
261	D-WP(C)/41829/2026 WP(C)/ /	BIJAYA KUMAR BADAJENA MP	BISWARANJAN MOHAPATRA	17237/2026